

Dated : August 14, 2001

To

**Chairman cum Managing Director,
BSNL, Sanchar Bhawan, Ashok Road
New Delhi-110001**

Chairman cum Managing Director
MTNL, Jeevan Bharti, Tower-I,
12th Floor, 124, Connaught Place,
New Delhi

Chairman cum Managing Director
VSNL, Videsh Sanchar Bhawan,
Mahatma Gandhi Road,
Mumbai-400001

All other BSO's (As per list)

Subject: Directive under Section 13 of TRAI (Amendment) Act 2000 for fixing time frames for provisioning of Leased Lines By BSO's.

Dear Sir,

TRAI conducted a survey involving various ISPs and Internet users, which showed that one of the problems facing roll-out and expansion of ISP networks is the unavailability of, and delays in, obtaining leased lines used for interconnecting Customer Premises Equipment/LANs to ISP Nodes and ISP Nodes to the Internet Backbone.

2. Comments were obtained from various service providers on proposed benchmarks for time limits in providing various types of leased lines like local, national long distance and international.

3. Based on the inputs received and in exercise of the powers conferred under Section-13 of TRAI (Amendment) Act 2000, the Authority hereby directs BSNL/MTNL/BSOs/VSNL to comply with the following benchmarks for provision of leased lines:

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**A. MAXIMUM TIME-LIMIT FOR PROVISIONING, AFTER
THE PAYMENT AGAINST DEMAND NOTE HAS BEEN
MADE BY THE APPLICANT:**

S. No	Type of Leased Line	Maximum Time limit For Provisioning
1.	Local (including E1/R2)	4 Weeks
2.	National Long Distance	8 Weeks
3.	International (IPLC & Lease Line Ports)	12 Weeks

B. MAXIMUM TIME LIMIT FOR INFORMING THE INTERCONNECTION APPLICANT, ALONG WITH SPECIFIC REASONS FOR TECHNICAL NON-FEASIBILITY/ISSUE OF DEMAND NOTE IN CASE FEASIBLE.

S. No	Type of Leased Line	Maximum Time limit for indicating technical non-feasibility/ Issue of Demand Note in case feasible
1.	Local (including E1/R2)	2 Weeks
2.	National Long Distance	2 Weeks
3.	International (IPLC & Lease Line Ports)	4 Weeks

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All cases of technical non-feasibility as well as the cases where the time limit prescribed at 'A' above is likely to be exceeded, will be referred to the High Level Expert Committee working under the aegis of TRAI, which will examine the reasons for the delay and fix a realistic time-limit, taking into consideration the technical problems encountered in providing the leased lines.

4. This directive will also be applicable to all categories of telecom service providers who offer Leased Lines.

Kindly acknowledge the receipt of this letter.

Thanking you,

Yours sincerely,

(S.N.GUPTA)
Advisor (CN)

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Copy to:
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1. DDG (LR), DOT, Sanchar Bhawan, 20-Ashoka Road, New Delhi-110001.
2. ISPAI, 612-A, Chiranjiv Tower, 43, Nehru Place, New Delhi -110019.
3. The Association of Basic Service Operators, B-601, Gauri Sadan, 5 Hailey Road, New Delhi-110001.